



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER :TCP/57/2016
NAME OF THE PETITIONER(S) : T.O. Abraham
NAME OF THE RESPONDENT(S) :Cavunal Rubber Estates (P) Limited and 5 others
UNDER SECTION : 111, 397/398, 402, 403, 406 and Schedule XI

S.No.	Name (in Capital)	Represented by	Signature
1.	KAUSHIK N SHARMA	R3	
	do Sandeep Kumar	do Petitioner	
	for Haru Shankar Mani		

ORDER

Counsel for Petitioner present. Counsel for R3 & R6 present.
Counsel for Petitioner prayed for time for making final
submissions. At request, time is enlarged. Put up on **05.03.2018**
at 10.30 AM.


(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)